

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1	Sh. Ashok Kumar S/o Sh. Sawali Mehto EC: 13159 / 46603103	SJA in the Caretaking Branch, Rouse Avenue District Court, New Delhi	Branch Incharge/SJA in the Caretaking Branch, RADC, New Delhi
2	Sh. Rakesh Kumar S/o Late. Sh. Ram Singh EC: 13067	Ahlmad/JA in the Court of Sh. Tarun Yogesh, POLC, Rouse Avenue District Court, New Delhi	JA in Copying Agency, Rouse Avenue District Court, New Delhi
3	Sh. Ankit Jain S/o Sh. Anil Jain EC: 61493965	JJA in Copying Agency, Rouse Avenue District Court, New Delhi	Ahlmad/JJA in the Court of Sh. Tarun Yogesh, POLC, Rouse Avenue District Court, New Delhi
4	Sh. Pramod Kandwal S/o Late Sh. Chander Mohan Kandwal (EC: 26505257)	JJA in the Administration Branch, Rouse Avenue District Court, New Delhi	Assistant Ahlmad/JJA in the Court of Sh. Pawan Kumar, ACMM-cum ACJ, RADC, New Delhi

Note: 1. Sh. Ashok Kumar, SJA shall work under the guidance of Sh. Mahesh Sharma, Branch Incharge/SJA, Caretaking Branch till the date of his superannuation i.e. 31.03.2022.

2. Earlier transfer order no. 1098-115-D/F.7/P&T/Admn/RADC/2022 dated 24.03.2022 in respect of Sh. Sumit Rana (at sl. no. 4), JJA is hereby stands cancelled

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



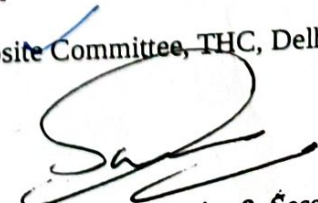
(SWARNA KANTA SHARMA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 1159-1179-D /F.7/P&T/Admn/RADC/2022

Dated, Delhi the 26/3/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned official.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - II, Personal File/CR/Leave/Website Committee, THC, Delhi.



**Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi**